

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5114

ANSWERED ON:27.08.2010

CORRUPTION IN CGHS

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the cases of corruption in CGHS registered by CBI during the last three years;
- (b) the number of officials/staff found in the corruption cases; and
- (c) the action taken by the Government against such officials/staff?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) No case of corruption has been registered by CBI in any CGHS cities except in CGHS, Hyderabad during the last three years. CBI Hyderabad had registered a total of six cases during the last three years. The details are as under:-

- (i) CGHS cards section 2008;
 - (ii) Tender irregularities for appointment of local chemist 2007-2009;
 - (iii) RC 4 (A) – Care hospital and unknown officials of CGHS;
 - (iv) PE 3 (A) – Complaint by M/s. CDR Hospitals;
 - (v) PE 4 (A) – Empanelment of hospitals and rates; and
 - (vi) Tender irregularities 2009-11.
- (b)&(c) CBI has submitted its report in respect of two cases, in which it has suggested remedial measures to be taken.